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Effect of atmospheric pollution on the Taj and other monuments

- 97. SHRI KISHAN LAL SHARMA: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that Government have conducted some tests to measures the effect of atmospheric pollution on the Taj and other monumenta;
- (b) if so, which agency conducted these tests and what is the outcome thereof; and
- (c) what action is being taken on the basis of the data collected as a result of these teste?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARANAND): (a) to (c) In July, 1&74, Government had constituted an Expert Committee to advise inter-alia the Mathura Oil Refinery authorities on the measures to be taken for keeping the pollution effect to the absolute minimum. The Committee initiated various studies on this problem: The National Environmental Engineering Re-Institute, Nagapur measured the existin gair quality of Agra region. India Meteorelogical Department collected data on wind profiles including speed and direction and temperature humidity, etc., under different meteorological condition, tecneco the Consultants of Indian Oil Corporation carried out studies on the conservation of Agra monuments including investigations covering physical, chemical, and biological analysis.

Some tests are also being carried out by the Archaeological Survey of India In collaboration with the Bhaba Atomic Research Centre, Bombay.

production of Boumvita by MIs. Cadbury (India) Ltd.

to Questions

- 98. SHRI KISHAN LAL SHARMA: Will the Minister of AGRICULTURB be pleased to state:
- (a) whether M|s. Cadbury (India) Limited have restricted their production of Bournvita to the licensed capacity after the warning issued by his Ministry to the Company on the 23rd March, 1979; and
- (b) if not, what are the reasons for not taking legal action against the company including cancellation of their licence for violation of the provisions of the Industrial (Development and Regulation) Act, 1951?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURB (SHR H. V. SWAMINATHAN): (a) and (b) No. Sir.

In their reply to the notice served by Government asking them to show cause why action should not be taken against them for violation of the Industries (Development and Regulation) Act, the Company have raised which need consideration in issues consultation with the Ministry Law. Accordingly, these matters are being examined in consultation with that Ministry.

Import of crude oil and petroleum product

- 99. SHRI KISHAN LAL SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: '
- (a) what is the quantum of crude oil and petroleum products being imported during the current year;
- (b) what is the additional foreig* exchange required at the present prices as compared to the original provision;
- (c) in what manner Government propose te meet this additional cost*

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEEREN-DRA PATIL): (a) It is estimated

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ihat the total imports of crude oil and petroleum products during the financial year 1979-80 would be of the following order:—

Crude Oi! . 17 million torn

Petroleum Products 5-s million tor.ra

- (b) As against the original estimates of Rs. 3067.90 crores of foreign exchange involved, the revised requirements of foreign exchange are likely to be of the order of Rs. 3712.11
- (c) Presently the Oil Industry is incurring an estimated loss of nearly Rs. 4.5 crores per day from 1.1.1980 and the increased burden is being made good by drawing loans from Commercial Banks with the sanction of Reserve Bank of India. The additional burden on the economy is very heavy.

Seheme to reduce consumption ef petrol

100. SHRI KISHAN LAL SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether i_n view of the uncertain availability of crude oil, Government have formulated any scheme to reduce the consumption of petrol by (i) Government offices, (ii) affluent people, and (iii) the general public;
- (b) if so, what are the details in this regard; and
- (c) whether Government propose to increase production of petroleum and explore new sources of energy in the country?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEEREN-DRA PATIL): (a) and (b) The attention of the Union Ministries/Departments and the State Governments /Uiuon Territory Administration has been drawn to the steep increase in the consumption of petrol and they

have been requested to take necessary steps for achieving a saving of 15 per cent in the consumption of petrol during 1979-80 over that of 1978-79 in respect of the departments, public sector understakings, etc., coming within their control. In the case of others, reduction in the consumption of motor spirit (petrol) is expected to be achieved mainly through price increases.

(c) All efforts are being made to maximise availability of indigenou! crude oil. Besides, the question of blending alcohal with petrol is also ibeing actively pursued. The Department of Science and Technology is implementing plans for exploring alternative sources of energy.

Increase in the prices of petrolum products

- 101. SHRI KISHAN LAL SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether there is a proposal under Government's consideration to increase the prices of petrol and other petroleum products;
- (b) if so, what are the details thereof; and
- (c) whether Government also propose to curb the consumption of petroleum products for non-essential purposes and and propose to ration petrol; if so, what are the details in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) Successive and steep increases in the prices of imported crude oil and petroleum products from the last quarter of 197* has led to a phenomenal increase in the import bill. Increases in the domestic prices of petroleum products are not ruled out.

(b) It is not in the public interest to divulge any details at this stage.